GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION No. 2290.

TO BE ANSWERED ON JULY 31, 2018

ENCROACHMENT ON DDA LAND

No.2290: SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:

DR. HEENA VIJAYKUMAR GAVIT: SHRI DHANANJAY MAHADIK: SHRIMATI SUPRIYA SULE:

SHRI SATAV RAJEEV:

SHRI NATUBHAI GOMANBHAI PATEL:

SHRI P.R. SUNDARAM: DR. J. JAYAVARDHAN:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether many acres of DDA land falling in various zones is under encroachment:
- (b) if so, the details thereof during each of the last three years, location-wise;
- (c) whether DDA land is encroached in connivance with the DDA officials and if so, whether the Government has conducted any inquiry, taken action against the officials and adopted measures to remove encroachment on the land;
- (d) whether the DDA has leased out land to Government agencies/departments and if so, the details thereof, location-wise; and
- (e) the other steps taken by the Government to digitalize the DDA land record and make it free from encroachment?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI)

(a) to (e): Delhi Development Authority (DDA) has informed that approximately 1,499.53 acres of DDA land falling in its various zones i.e. North, East, West, Rohini, South East and South West Zones, is under encroachment in Delhi. DDA has stated that prompt action is taken for removal of encroachment with the help of police as and when any encroachment is noticed/ reported. The Ministry has also constituted a Special Task Force (STF) on 25.04.2018 under the chairmanship of Vice Chairman, DDA with members from all the local bodies, Delhi Police, Secretary Revenue/ Divisional Commissioner, Government of National Capital Territory of Delhi (GNCTD) etc., with the objective, inter-alia, to identify encroachments on Government land in different localities of National Capital Territory of Delhi and reclaiming the encroached Government land. An Action Plan has been issued by the Ministry on 23.05.2018, which, inter-alia, devolves responsibility on officers of the local bodies including DDA for checking, controlling and taking effective remedial actions in case of illegal and unauthorised construction within their jurisdiction in Delhi and in case they are found lax in their duties, disciplinary action (including suspension) and action under Section 13(1)(d) of the Prevention of Corruption Act, 1988 can be initiated against them.

Further, the following steps have been taken by DDA to check unauthorized encroachments and to digitize its land records:

- (i) Uploading of photographs of vacant land on monthly basis.
- (ii) Construction of boundary walls/ fencing on vacant lands and prominent display of signboards.
- (iii) Constitution of Quick Response Team for early detection & removal of encroachments.
- (iv) Development of Mobile App to ensure timely detection/ reporting of encroachments.
- (v) Social vigilant teams have been constituted to seek assistance of general public in protection and management of DDA land.
- (vi) The record of acquired land of 240 villages of Delhi is available in the form of Digitalised Syzra Maps/ Massavies and Khasrawise acquired land.
- (vii) 'Bhumi Software' of DDA contains land records in digital form.

 The details of land leased out by DDA in various locations of Delhi to

 Government Agencies / Departments, are as follows:

SI.	Government	Purposes	Number of	Total
No.	Agencies/		Allotments	area in
	Departments			Acres
				(Approx.)
1.	2.	3.	4.	5.
1.	Municipal	Primary School	75	83
	Corporations of	Community Hall	66	27
	Delhi	Cremation/	09	17
		Buriyal Ground/		
		Graveyard		
2.	Directorate of	Senior Secondary	146	465
	Education, GNCTD	School		
		College/ Higher	40	362
		Education		

1.	2.	3.	4.	5.
3.	Kendriya Vidyalaya	Senior Secondary	17	68
	Sangathan	School		
4.	Delhi Police	Various purposes	124	435
5.	Delhi Fire Service	Fire Station / Fire post	33	42
6.	Central & State Government / Local Bodies	Various purposes	175	360
7.	Directorate of Health Department, GNCTD/ Central Government Health Scheme (CGHS)	Hospital/ Dispensaries	98	205
8.	Power Department, GNCTD	Power Sub Station/ ESS	130	63
9.	Transport Department, GNCTD	Bus Depot/ Terminal	64	346
10.	Department of Post, Government of India	Post Office	48	36
11.	Para Military Forces	Various purposes	21	261
12.	Mahanagar Telephone Nigam Limited	Telephone Exchange/ Staff Quarters	33	47
13.	Ministry of Culture	Delhi Public Library	6	7.5
14.	Delhi Metro Rail Corporation for Phase - I, II & III	Station/ Viaduct, Terminal etc.	123	580
